

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

ORIGINAL APPLICATION NUMBER 1425 OF 2002  
ALLAHABAD, THIS THE 4<sup>th</sup> DAY OF MARCH, 2005  
HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN

Veerpal Kumar s/o Gowardhan,  
r/o Village Sabli Hapur, District-Ghaziabad.

...Applicant

(By Advocate : Shri S.K. Tyagi)

V E R S U S

1. Union of India through Principal Secretary  
Ministry of Defence, New Delhi.
2. Deputy Director General, N.C.C. Ashok Marg,  
Lucknow.
3. Administrative Officer (Civil) N.C.C. Directorate,  
Ashok Marg, Lucknow.
4. Commanding Officer, 38 Bn.N.C.C. Hapur,  
District-Ghaziabad.

.....Respondents

(By Advocate : Shri Saumitra Singh)

O R D E R

Counsel for the applicant states that O.A. may be dismissed as withdrawn. He has also moved civil Misc. withdrawal application No.1011/05 for the self-same purpose. Learned counsel for the respondents has no objection if the case is dismissed as withdrawn. Accordingly, O.A. is dismissed as withdrawn.

*Ran*  
V.C.

shukla/-